

NOTICE

Advocates are requested to supply copies of paper books and interim/final orders passed by this Hon'ble Court along with fresh status of FAO no. 1920 of 1987 titled as "Surinder Kaur Vs. Hari Chand" to Reconstruction Cell with in a period of 15 days.

12/03/22-01-2022
Assistant Registrar
(Civil Revision Branch)
[Signature] *[Signature]*
6/1/22